

Annexure-2

Name of the Corporate Debtor: RKKR Holdings Private Limited; Date of commencement of Liquidation: March 02, 2026; List of creditors as on: May 05, 2026
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Bank of Baroda	08-Apr-26	10,38,76,95,615.98	10,38,76,95,615.98	Corporate Guarantee	10,38,76,95,615.98	71.40%	-	-	-	-	Corporate Guarantee given by RKKR Holdings Private Limited towards the loan availed by SBQ Steels Limited
2	Union Bank of India	15-Jul-25	3,77,38,10,870.97	3,77,36,27,470.10	Corporate Guarantee	3,77,36,27,470.10	25.94%	-	-	1,83,401	-	Corporate Guarantee given by RKKR Holdings Private Limited towards the loan availed by SBQ Steels Limited
	Total		14,16,15,06,486.95	14,16,13,23,086.08		14,16,13,23,086.08	97.34%			1,83,401		